

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

CP 835/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.03.2024

NAME OF THE PARTIES: **HELPHYOURNGO.COM INDIA PVT LTD**
V/s ROC MUMBAI

Section 271 of the Companies Act, 2013

ORDER

1. Mr. P. S. Thakre, Advocate appeared for the Petitioner.
2. Learned Counsel for the Petitioner informs that compliance to the order dated 14.02.2024 has been made.
3. Registry is directed to accept hard copies of the statement of account and affidavit of service.
4. List this matter on **05.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna